N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that during ensuing Diwali Vacation, 2022 commencing from Monday, the 24th October, 2022 to Friday, the 5th November 2022 (both days inclusive with prefix holidays i.e. Saturday & Sunday, the 22nd and 23rd October 2022 and suffix holidays i.e. Sunday to Tuesday, i.e. 6th to 8th November 2022), the following arrangement has been made to transact Judicial work.

I

During the Diwali Vacation commencing from 22nd October, 2022 to 30th October, 2022 :-

A) The **Hon'ble Shri Justice M. S. Karnik and the Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Division Bench for the Appellate Side and Original Side work **from Saturday, 22nd October, 2022 to Tuesday, 25th October, 2022.**

B) The **Hon'ble Shri Justice M. S. Karnik,** will be the Vacation Judge for the Appellate Side **(Criminal)** work and will sit singly after Division Bench's work is over, **from Saturday, 22nd October, 2022 to Tuesday, 25th October, 2022.**

C) The **Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly after Division Bench's work is over, **from Saturday, 22nd October, 2022 to Tuesday, 25th October, 2022.**

...2/-

D) The **Hon'ble Shri Justice N. J. Jamadar and the Hon'ble Smt. Justice Sharmila U. Deshmukh,** will be the Vacation Division Bench for the Appellate Side and Original Side work **on Wednesday, 26th October, 2022.**

E) The **Hon'ble Smt. Justice Sharmila U. Deshmukh,** will be the Vacation Judge for the Appellate Side **(Criminal)** work and will sit singly after Division Bench's work is over, **on Wednesday, 26th October, 2022.**

F) The **Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly **on Wednesday, 26th October, 2022.**

G) The **Hon'ble Shri Justice N. J. Jamadar and the Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Division Bench for the Appellate Side and Original Side work **on Thursday, 27th October, 2022.**

H) The **Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Judge for the Appellate Side **(Civil & Criminal)** work and will sit singly after Division Bench's work is over, **on Thursday, 27th October, 2022.**

I) The **Hon'ble Shri Justice Madhav J. Jamdar and the Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Division Bench for the Appellate Side and Original Side work **from Friday, 28th October, 2022 to Sunday, 30th October, 2022.**

...3/-

J) The **Hon'ble Shri Justice Madhav J. Jamdar,** will be the Vacation Judge for the Appellate Side **(Criminal)** work and will sit singly after Division Bench's work is over, **from Friday, 28th October, 2022 to Sunday, 30th October, 2022.**

K) The **Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly after Division Bench's work is over, **from Friday, 28th October, 2022 to Sunday, 30th October, 2022.**

II

During the Diwali Vacation commencing from 31st October, 2022 to 8th November, 2022 :-

A) The **Hon'ble Shri Justice Madhav J. Jamdar and the Hon'ble Shri Justice Kamal Khata,** will be the Vacation Division Bench for the Appellate Side and Original Side work **on Monday, 31st October, 2022.**

B) The **Hon'ble Shri Justice Madhav J. Jamdar,** will be the Vacation Judge for the Appellate Side **(Criminal)** work and will sit singly after Division Bench's work is over, **on Monday, 31st October, 2022.**

C) The **Hon'ble Smt. Justice Sharmila U. Deshmukh,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly **on Monday, 31st October, 2022.**

...4/-

D) The **Hon'ble Shri Justice N. R. Borkar and the Hon'ble Shri Justice Kamal Khata,** will be the Vacation Division Bench for the Appellate Side and Original Side work **from Tuesday, 1st November, 2022 to Friday, 4th November, 2022.**

E) The **Hon'ble Shri Justice N. R. Borkar,** will be the Vacation Judge for the Appellate Side **(Criminal)** work and will sit singly after Division Bench's work is over, **from Tuesday, 1st November, 2022 to Friday, 4th November, 2022.**

F) The **Hon'ble Shri Justice Kamal Khata,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly after Division Bench's work is over, **on Tuesday, 1st November, 2022.**

G) The **Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly **from Wednesday, 2nd November, 2022 to Friday, 4th November, 2022.**

H) The **Hon'ble Shri Justice Sarang V. Kotwal and the Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Division Bench for the Appellate Side and Original Side work **on Saturday, 5th November, 2022.**

I) The **Hon'ble Shri Justice Sarang V. Kotwal,** will be the Vacation Judge for the Appellate Side **(Criminal)** work and will sit singly after Division Bench's work is over, **on Saturday, 5th November, 2022.**

...5/-

J) The **Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly after Division Bench's work is over, **on Saturday, 5th November, 2022.**

K) The **Hon'ble Shri Justice Sarang V. Kotwal and the Hon'ble Shri Justice A. S. Doctor,** will be the Vacation Division Bench for the Appellate Side and Original Side work **from Sunday, 6th November, 2022 to Tuesday, 8th November, 2022.**

L) The **Hon'ble Shri Justice Sarang V. Kotwal,** will be the Vacation Judge for the Appellate Side **(Criminal)** work and will sit singly after Division Bench's work is over, **from Sunday, 6th November, 2022 to Tuesday, 8th November, 2022.**

M) The **Hon'ble Ms. Justice Gauri Godse,** will be the Vacation Judge for the Appellate Side **(Civil)** work and will sit singly **from Sunday, 6th November, 2022 to Tuesday, 8th November, 2022.**

III

The following Court Sheristedars are appointed as Vacation Court Sheristedars during the said period and their Residential address and Telephone numbers are as under :-

Smt. Seema D. Mane, R/o. :- Add: B-21/02, Adarsh Co.op. Hsg. Soc., Sector – 8, Sanpada, Navi Mumbai. **Mobile :- 9833585723**	**Shri Vijay B. Joshi,** R/o. :- B-201, Sheetal Palace Co-op. Housing Society Ltd., Kulupwadi Road, Borivali (East), Mumbai. **Mobile :- 9869310734**

Name of Court Sheristedar	Name of the Hon'ble Judges	Period
Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice M. S. Karnik and the Hon'ble Ms. Justice Gauri Godse	22nd October, 2022 TO 25th October, 2022.
Shri Vijay B. Joshi	The Hon'ble Shri Justice M. S. Karnik	
Smt. Seema D. Mane	The Hon'ble Ms. Justice Gauri Godse	
Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice N. J. Jamadar and the Hon'ble Smt. Justice Sharmila U. Deshmukh	26th October, 2022.
Shri Vijay B. Joshi	The Hon'ble Smt. Justice Sharmila U. Deshmukh	
Smt. Seema D. Mane	The Hon'ble Ms. Justice Gauri Godse	
Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice N. J. Jamadar and the Hon'ble Ms. Justice Gauri Godse	27th October, 2022.
Smt. Seema D. Mane	The Hon'ble Ms. Justice Gauri Godse	
Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice Madhav J. Jamdar and the Hon'ble Ms. Justice Gauri Godse	28th October, 2022 TO 30th October, 2022.
Shri Vijay B. Joshi	The Hon'ble Shri Justice Madhav J. Jamdar	
Smt. Seema D. Mane	The Hon'ble Ms. Justice Gauri Godse	
Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice Madhav J. Jamdar and the Hon'ble Shri Justice Kamal Khata	31st October, 2022.
Shri Vijay B. Joshi	The Hon'ble Shri Justice Madhav J. Jamdar	
Smt. Seema D. Mane	The Hon'ble Smt. Justice Sharmila U. Deshmukh	

Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice N. R. Borkar and the Hon'ble Shri Justice Kamal Khata	1st November, 2022 TO 4th November, 2022.
Shri Vijay B. Joshi	The Hon'ble Shri Justice N. R. Borkar	
Smt. Seema D. Mane	The Hon'ble Shri Justice Kamal Khata	1st November, 2022
Smt. Seema D. Mane	The Hon'ble Ms. Justice Gauri Godse	2nd November, 2022 TO 4th November, 2022
Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice Sarang V. Kotwal and the Hon'ble Ms. Justice Gauri Godse	5th November, 2022.
Shri Vijay B. Joshi	The Hon'ble Shri Justice Sarang V. Kotwal	
Smt. Seema D. Mane	The Hon'ble Ms. Justice Gauri Godse	
Smt. Seema D. Mane AND Shri Vijay B. Joshi	The Hon'ble Shri Justice Sarang V. Kotwal and the Hon'ble Shri Justice A. S. Doctor	6th November, 2022 TO 8th November, 2022
Shri Vijay B. Joshi	The Hon'ble Shri Justice Sarang V. Kotwal	
Smt. Seema D. Mane	The Hon'ble Ms. Justice Gauri Godse	

High Court, Appellate Side } BY ORDER
}
}
}
Bombay, 18th October, 2022 } Sd/-
(H. M. Bhosale)
Registrar (Judicial-II)